GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1254 ANSWERED ON:17.08.2012 EXPLORATION OF WOMEN AND CHILDREN Bais Shri Ramesh;Muttemwar Shri Vilas Baburao;Nagorao Shri Dudhgaonkar Ganeshrao;Sharma Shri Jagdish

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the number of public and private shelter homes/hostels for women and girls in the country along with the financial assistance provided to each such home/hostel during each of the last three years and the current year, State-wise;

(b) whether the incidents of exploitation and misbehavior with the girls have been reported from women hostels/shelter homes located in Haryana recently;

(c) if so, the details thereof;

(d) whether the Government has received complaints regarding exploitation of women and children from other women hostels/shelter homes located in different parts of the country.

(e) if so, the details thereof, State/UT wise;

(f) whether the Government has constituted proposes to constitute any committee to investigate these cases including the case of Haryana; and

(g) if so, the details and the outcome thereof?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT(SHRIMATI KRISHNA TIRATH)

(a): The Ministry of Women & Child Development, Government of India implements two shelter based schemes, namely, Swadhar and Short Stay Home for providing emergency outreach services to women in difficult circumstances who do not have societal/family support or independent means of income. Under these schemes free shelter, food, medical care, counseling etc. are being provided to the beneficiaries. At present, 311 Swadhar homes and 353 Short Stay Homes are functioning across the country. Apart from these, 892 Working Women Hostels have been sanctioned under the Scheme of Working Women Hostel since its inception for providing safe, suitable and affordable accommodation to working women. The State-wise details of the grant released to these shelter homes and working women hostels during last three years and current year are annexed.

(b) & (c): The alleged atrocities meted out to women inmates of a swadhar home run by the Non- Governmental Organization (NGO) namely Bharat Vikas Sangh, Rohtak have been reported to this Ministry and it was decided to close the home and blacklist the NGO.

(d) & (e): A complaint has been received from State Government of Andhra Pradesh regarding alleged sexual harassment of an inmate of swadhar home in Nuzvid, Krishna District run by Gram Vikas Voluntary Organization. The said home has since been closed by this Ministry.

(f) & (g): National Commission for Women (NCW) has conducted an enquiry in the case of alleged atrocities meted out to women inmates of swadhar home in Rohtak, Haryana. The State Government of Haryana is enjoined to act upon the recommendations contained in the enquiry report.